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Sir, whether the Government of Bihar got the consent from the President?

SHRI M. C. SHAH: They used to levy sales-tax on food grains and if they discontinued it, they would be faced with a big deficit.

DR. P. C MITRA: Without the consent of the President, they cannot do it. Did they get the consent?

SHRI M. C. SHAH: As I said, that Act was prospective and not retrospective.

MR. DEPUTY CHAIRMAN: The Bihar Act was passed before the Central Act was passed.

SHRI B. K. P. SINHA: Two years ago the President consented to a Bill.

SHRI M. C. SHAH: It was only for the extension of the Act. The tax was levied before and they came forward and if we had not agreed there would have been a deficit of several lakhs of rupees. That question was to be considered

SHRI P. S. RAJAGOPAL NAIDU: May I know, Sir. from the hon. Finance Minister whether there is any multiple point sales tax levied on food grains in any of those three States mentioned by him?

SHRI M. C. SHAH: Sir, the question was with regard to the sales tax on food grains. So, I think it is bevond the scope of the question.

SHRI P. S. RAJAGOPAL NAIDU: I will put it in a simpler way. I would like to know whether any sales tax over sales tax on the sale of food grains is levied in any of those three States mentioned.

SHRI M. C. SHAH: I want notice.

DEPUTY CHAIRMAN: He MR. wants notice. Next question.

DR. P. C. MITRA: May I know, Ban on the entry of the book 'Dis-COVERY OF INDIA' INTO MANIPUR STATE

> *125. SHRI RAJENDRA PRATAP SINHA (ON BEHALF OF SHRI S N. DWIVEDY): Will the Minister for HOME. Affairs be pleased to state:

- (a) whether it is a fact that Manipur State authorities have banned the entry of Shri Jawaharlal Nehru's book "Discovery of India" into the jails of that State; and
- (b) the number of prisoners in that State who wanted this book inside the jail?

THE DEPUTY MINISTER HOME AFFAIRS (SHRI B. N. DATAR): (a) No.

(b) Only one, so far as the Government of India are aware,

SHRI RAJENDRA PRATAP SINHA: May I know, Sir, whether the book has been supplied?

SHRI B. N. DATAR: I could not hear.

MR. DEPUTY CHAIRMAN: that person been supplied with the book?

SHRI B. N. DATAR: That book has been supplied to him and it is still with him.

BASIC SCHOOLS IN INDIA

*127 SHRI M. VALIULLA (ON BEHALF of Moulana M. Faruqi): Will the Minister for Education be pleased to state:

- (a) the number of basic schools that exist in India at present; and
- (b) whether Government have appointed or propose to appoint a committee of experts to advise them on the question of basic education?

THE PARLIAMENTARY SECRE-TARY TO THE MINISTER FOR EDUCA-TION (DR. K L. SHRIMATI): (a) The information is not yet available.

(b) Yes.

SHRI M. VALIULLA: Have the Government appointed or propose to appoint the Committee?

Dr. K. L. SHRIMALI: The Committee has already been appointed.

SHRI D. NARAYAN: Who are the members of the Committee?

DR. K. L. SHRIMALI: There are two Committees:-

(1) Members of the Standing Committee of the Central Advisory Board of Education for Basic Education:

Dr. Zakir Husain

Shri E. W. Aryanayakam

Shri T. S. Avinashilingam Chettiar.

Acharyya Badrinath Varma

Shri J. K. Modi

Shri S. N. Agarwal

Shri G. R. Ramachandran

Shri A N Basu

Miss S. Panandikar

A representative from the Ministry of Commerce and Industry.

(2) Members of the Assessment Committee on Basic Education:

Shri G. R. Ramachandran

(An hon. Member: Not G. R. but Shri G. Ramachandran)

Shri E. W. Franklin

Shri Saeed Ansari

Shri R. S. Upadhya

Shri J. C. Bose,

SHRIMATI SHARDA BHARGAVA: Is there no necessity for including any woman in these?

DR. K. L. SHRIMALI: We do not make any distinction. We select persons who have experience.

SHRIMATI SHARDA BHARGAVA: Did'nt you get any lady member for these?

DR. K. L. SHRIMALI: This is a Committee of specialists and if we do come across any specialist lady, we shall consider her.

Prof. G. RANGA: Is my hon, friend aware of the existence of Mrs. Aryanayakam, who is supposed to be a specialist in this line?

DR. K. L. SHRIMALI: Mr. Aryana-yakam is already on the Committee.

Prof. G. RANGA: I mean Mrs. Asha Devi Aryanayakam.

Shri D. NARAYANA: Are there any basic schools run by the Government of India anywhere in India?

DR. K. L. SHRIMALI: The Government of India do not run any basic schools directly.

Shri D. NARAYAN: Model schools, I mean.

(No reply.)

Syllabus of Gandhi's Teachings for use in Schools

*128. Shri M. VALIULLA (on BEHALF OF MOULANA M. FARUQI): Will the Minister for Education be pleased to state:

- (a) whether Government propose to appoint a committee of experts to prepare a syllabus of Gandhiji's teachings for the use of educational institutions throughout India; and
- (b) if so, whether this syllabus will be for use only in primary classes or it will cover a course for students of higher classes also?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes.

(b) The syllabus will only cover the High School and University classes.

Shri M. VALIULLA: When do they intend to constitute the Committee, Sir?

DR. K. L. SHRIMALI: Shortly.

SHRI M. VALIULLA: What is meant by 'shortly'?